

LOK SABHA

*Tuesday, December 21, 1971 | Agrahayana 30, 1893
(Saka)*

The Lok Sabha met at Ten of the Clock.

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER MOTOR VEHICLES ACT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to lay on the Table a copy of Notification No. 67/71/F.No. 34-13/70-TR (Hindi and English versions) published in Andaman and Nicobar Gazette dated the 12th May, 1971, making certain amendments to the Andaman and Nicobar Islands Motor Vehicles Rules, 1939, under sub-section (3) of section 133 of the Vehicles Act, 1939. [Placed in Library. See No. LT—1320/71]

SECOND INTERIM REPORT OF THIRD PAY COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the Table a copy of the Second Interim Report (Hindi version) of the Third Pay Commission. [Placed in Library. See No. LT—1321/71].

REVIEW OF ANNUAL REPORT OF BHARAT ALUMINIUM Co.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section. (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the Working of the Bharat Aluminium Com-

pany Limited. New Delhi, for the year 1970-71.

- (2) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1322/71].

ANNUAL REPORT OF PRESS COUNCIL OF INDIA AND A STATEMENT RE-MYSORE GOVT. NOTIFICATION.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi version) of the Press Council of India for the year 1970, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT—1323/71]
- (2) A statement (Hindi and English versions) explaining the reasons for not laying on the Table the Hindi version of the Mysore Government Notification No. G. S. R. 72 published in Mysore Gazette dated the 10th March, 1971. [Placed in Library. See No. LT—1324/71].

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT, TEXTILES CONTROL AUDIT. ORDER, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—
 - (i) The Export of Frozen Lobster Tails (Inspection) Rules, 1971